

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1971
TO BE ANSWERED ON 30.07.2026

Implementation of DAJGUA

1971. Sh. Rajesh Naranbhai Chudasama:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the estimated number of tribal beneficiaries under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) across various States and Union Territories; and
- (b) whether any mechanism has been put in place for monitoring and evaluating the impact of DAJGUA on social infrastructure, health, education and livelihood in tribal areas; and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) The number of tribal beneficiaries eligible to receive benefits under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) across various States and Union Territories is at **Annexure I.**

(b): Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), the Ministry of Tribal Affairs have regular Inter – Ministerial and coordination meetings with line ministries under DAJGUA, to ensure effective implementation of the scheme. Further, regular review meetings are also held with respective States/ Districts Authority. Provision of PMU has also been made for effective monitoring and implementation of the scheme. Furthermore, through the initiatives Adi KarmaYogi Abhiyan, the Ministry has been actively encouraging community engagement and involvement also. The Monitoring and Evaluation Framework under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan also provides for a technology-enabled monitoring system through the PM GatiShakti Portal to track progress in real time.

Annexure I

S.No	Name of State	Total Number of Districts	Total Number of Blocks	Total Number of Villages	Total ST Household
1	ANDHRA PRADESH	18	107	878	157638
2	ARUNACHAL PRADESH	23	84	329	40925
3	ASSAM	32	147	3161	398999
4	BIHAR	24	74	771	75070
5	CHHATTISGARH	32	138	6691	1103404
6	GOA	2	9	25	7227
7	GUJARAT	21	102	4265	1228970
8	HIMACHAL PRADESH	10	26	270	24423
9	JAMMU AND KASHMIR	20	112	393	91072
10	JHARKHAND	24	231	7139	967113
11	KARNATAKA	28	129	1089	155318
12	KERALA	4	9	89	53032
13	LADAKH	2	30	143	23816
14	LAKSHADWEEP	1	2	2	1733
15	MADHYA PRADESH	51	267	11377	1858795
16	MAHARASHTRA	32	214	4975	937393
17	MANIPUR	13	57	516	110530
18	MEGHALAYA	12	53	1437	199324
19	MIZORAM	11	26	383	80148
20	NAGALAND	16	74	608	176419
21	ODISHA	27	234	7667	1085661
22	RAJASTHAN	30	208	6019	1076190
23	SIKKIM	6	26	119	14901
24	TAMIL NADU	16	36	248	74079
25	TELANGANA	30	230	924	271029
26	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2	2	76	28152
27	TRIPURA	8	52	392	181487
28	UTTAR PRADESH	26	47	517	51116
29	UTTARAKHAND	7	15	128	15581
30	WEST BENGAL	21	170	3212	364673
Total		549	2911	63843	10854218
